

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6634  
ANSWERED ON:08.05.2003  
RE-APPOINTMENT OF OFFICERS  
RITA VERMA

**Will the Minister of POWER be pleased to state:**

- (a) whether any officer of the NTPC, Power Grid Corporation of India Ltd., NHP and Power Finance Corporation has ever contested the elections for Lok Sabha or State Legislative Assemblies;
- (b) if so, the names of those officers along with the constituencies from which they contested;
- (c) whether there are instances of any officer resigning from his post to contest elections and returning to his job in the event of losing the contest;
- (d) if so, whether it is permissible under the law; and
- (e) if not, the law under which the officers who resigned to contest elections were reinstated in their posts on losing the elections?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

- (a) to (e) : The information is being collected and will be laid on the Table of the House.